

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-65(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: GM Maintance Technology Pvt. Ltd
AND
Noida Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-234

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Gupta	Practising Company Secretary	Petitioner(s)	Rashmi Gupta

ORDER

This is an application vide seeking condonation of 11 days delay in filing the Petition. The application is supported by an affidavit of the Authorised Signatory of the Transferor Company.

For the reasons stated in the application, delay of 11 days in filing the Petition is hereby condoned.

Let the Application be listed for hearing on 3rd May, 2017.

sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi